

OA-241/96

Shri. Krishna Lal Mehta.

1/17.96

Shri. M. L. Paswan, Registrar Incharge.

....

The application is in-order. Let it be registered and placed before the Hon'ble Bench for hearing on admission, fixing 01.05.96.

(M. L. Paswan)
Registrar I/C

PKL

2/1.5.96

Shri. M. L. Paswan Registrar I/C.
Since the Division Bench is not available at present, let this case be adjourned sine die til the Division Bench is available.

Registrar I/C.

3/01.11.96

Counsel for the applicant : None

Adjourned to 21.11.1996 for admission.

SKJ

(D. Purkayastha)
Member (J)

(K. D. Saha)
Member (A)

4/21.11.1996

As requested by the learned counsel for the applicant, the case is adjourned to 7.1.1997 for admission.

(V. N. Mehrotra)
Vice-Chairman

MPS.

05/07.01.1997

The DB is not available today due to illness of Hon'ble Mr. K.D.Saha, Member(A).

List on 11.02.1997 for admission.

(V. N. Mehrotra)
Vice-Chairman

SKJ

6
11.2.97

CM

List on 17.4.97 for hearing on
admission.

V.N.
(V.N. Mehrotra)
Vice-Chairman

7
17.4.97

CM

List on 1.7.97 for hearing on
admission.

V.N.
(V.N. Mehrotra)
Vice-Chairman

8
1.7.97

CM

List on 22.8.97 for hearing on
admission.

V.N.
(V.N. Mehrotra)
Vice-Chairman

9
22.8.97

CM

List on 22.10.97 for admission.

V.N.
(V.N. Mehrotra)
Vice-Chairman

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH PATNA

Order Sheet

..... Application No. 241/96 199 in.....

Applicant (s) Respondent (s)

Advocate for Applicant (s) Advocate for Respondent (s)

Note of Resistry


Orders of the Tribunal

10

22.10.97

CM

List on 31.12.97 for admission.



(V.N. Mehrotra)
Vice-Chairman

11

31.12.97

CM

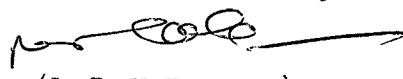
List on 2.3.98 for admission.



(V.N. Mehrotra)
Vice-Chairman

12/02.03.98

None for the applicant. List on 21.05.1998
for admission.

SKJ

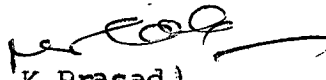

(L.R.K. Prasad)
Member (A)

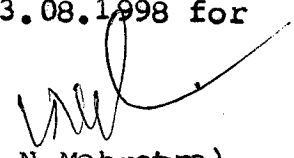

(V.N. Mehrotra)
Vice-Chairman

13/21.05.98

On request of the learned counsel for the
applicant, case is adjourned to 13.08.1998 for
admission.

SKJ


(L.R.K. Prasad)
Member (A)

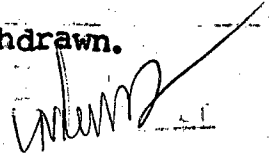

(V.N. Mehrotra)
Vice-Chairman

14/13.8.1998 Shri S.N.Mishra, learned counsel for the applicant.

The learned counsel for the applicant states that the applicant does not want to press this O.A. and he be permitted to withdraw this O.A.

The O.A. is disposed of as withdrawn.


(L.R.K. Prasad)
Member (A)


(V.N. Mehrotra)
Vice-Chairman

MRS.